

National Company Law Tribunal

Allahabad Bench

CP NO. 83/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Saagathak Vaniya India Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R. K. Tandon	PCS	Gyan Kumar	R. K. Tandon
2.	Anil Kumar	PCS	Petitioner	Anil Kumar

CP No. 32/ALD/2016

Shri Adesh Tandon, PCS for the petitioner. Shri M.K.Bagri, O.L. for the Central Government. He informed such that the supplementary affidavit is in process of preparation and filing as per the instruction received from the office of the R.D (N.R.) Region.

Keeping in view of such circumstances, one more opportunity is granted.

The matter be listed on 27th October, 2017.

Dated:10.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by
P.K. Jyoti